

HCC No. 5/2013

**HIGH COURT OF KARNATAKA
BENGALURU – 560 001.
DATED: 28th OCTOBER 2024**

NOTIFICATION

Sub: Submission of sealed quotations for Supply of Mobile Phone – reg.
* * *

It is hereby notified that, High Court of Karnataka desires to procure 01 No. of Mobile Phone. The model / specification of the Mobile Phone should be equivalent or higher / latest than Samsung A23 5G 128 GB Storage as mentioned below within the ceiling limit of ₹25,000/- (incl. of all taxes) for Mobile Phone with one year warranty.

Sl. No.	Parameters	Technical Specifications
1	Make and Model	Bidder needs to specify
2	CPU	Octa-core (2 X 2.4 GHz) or higher
3	OS	Android 12 or higher
4	Card Slot	Micro SDXC (dedicated slot)
5	Memory Internal	128GB, 8GB RAM or Higher
6	Display	TFT LCD, 120 Hz, 6.6 inches, 1080*2408 pixels resolution or higher

Therefore, all the **Authorized distributors / dealers located in Bengaluru only**, may submit their sealed quotation mentioning their lowest rate for supply of 01 No. of above mentioned Mobile Phone. Further, the quotation shall reach the office of the **Registrar General, High Court of Karnataka, Bengaluru** with superscribing on the cover as **“QUOTATION FOR SUPPLY OF MOBILE PHONE”** on or before **30.10.2024**.

Sd/-
(N.G DINESH)
REGISTRAR (COMPUTERS)